

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


29

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

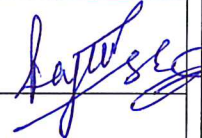
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.871/252/HDB/2018
NAME OF THE COMPANY	Agoge Software Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Laxmaiah Dubbaka & 2 others
NAME OF THE RESPONDENT(S)	Agoge Software Solutions Pvt Ltd & Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manjunath Reddy B. Venkata Ram Reddy	Advocate	9000855656	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajeev Patna on behalf of B. Sithender, CGSC	Adv	9533631522	

**ORDER**

Counsel for Applicants is present. Junior Counsel for Shri T. Sujana Kumar Reddy, CGSC for RoC (H) is present.

Heard both sides. List it for orders on 27.09.2018.

  
Member (J)

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